



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
1	PIL/73/2023 FIXED	ABDUL KADIR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
2	WP(C)/7489/2023 FIXED	SWAPAN CHANDA AND 54 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY M K BORAH MR P BHARDWAJ MS. P. KASHYAP	MR. A K DUTTA (R-1 TO 5) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WA/54/2022 CAVT. NO.09322/021, B/O WITH WA/307/2021	THE STATE OF ASSAM AND ANR Versus MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
4	WA/307/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
HEARING				
5	WP(C)/2518/2016 FIXED	THE UNION OF INDIA Versus MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
6	WP(C)/2986/2017 FIXED	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
7	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
8	WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA

9	WA/167/2018 CAVT. NO.0499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
	WITH			
10	WA/165/2018 CAVT. NO. 0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B CHOUDHURY MR. B GOGOI MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
	WITH			
11	WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
12	WA/242/2018 FIXED	SRI VIRENDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
13	WA/285/2018	SMTI KALPANA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT.
14	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
	WITH I.A.(Civil)/3690/2022 in WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA	MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT) SC, SAD
15	WP(C)/7681/2018 FIXED	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
	WITH			
16	WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
17	WA/236/2019 WP(C) 2061/2011(D/O), FIXED	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
18	WA/325/2019 FIXED	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
19	WA/12/2023 CAVT. NO.15582/022, FIXED	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
20	WA/129/2023 CAVT. NO.02142/023, FIXED	MD MAHSEN ALI Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/1046/2023 in WA/129/2023	MD MAHSEN ALI Versus MD JIYAU PASA AND 6 ORS.	MR. M DUTTA MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD

21	WITH WA/128/2023 CAVT. NO. 02142/023,	M/S SUNRISE ENTERPRISE Versus MD. JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD
	WITH I.A.(Civil)/1045/2023 in WA/128/2023	M/S SUNRISE ENTERPRISE Versus MD. JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
22	WITH WA/130/2023 CAVT. NO. 02142/023,	M/S SUNRISE ENTERPRISE Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/1047/2023 in WA/130/2023	M/S SUNRISE ENTERPRISE Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD
23	WA/414/2023 FIXED	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
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11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
15)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
16)	MR. A DAS	12-02-2024	To	20-02-2024
17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
20)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1154/2023 FIXED	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
2 WP(C)/3423/2023 FIXED	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
WITH 3 WP(C)/3937/2023	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 6 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV.(r-2 to 6) MR. T J MAHANTA (R-7) MS. P BHATTACHARYA (R-7) MRS. R DEVI MR A B DEY (r-2 to 6) MR. S SUTRADHAR(r-2 to 6) SC, IITG MS P SARMA (R-7) DY.S.G.I.
ORDERS			
4 I.A.(Civil)/189/2024 FIXED in WP(C)/5694/2022 WITH WP(C)/5694/2022	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S P SHARMA MR. S P SHARMA K AHMED	
	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)

HEARING

5	WP(C)/6105/2015 PART-HEARD	DR. MISS JOGMAYA SAIKIA Versus UNION OF INDIA and 5 ORS,	MR.S BANIK	C.G.C. MR.S P CHOUDHURY MS.R DEVI ASSTT.S.G.I. SC, NIT GA, NAGALAND
6	Cont.Cas(C)/407/2014	CHANDRA KANTA DAS and 5 ORS Versus VINOD KR. PIPERSENIA and 6 ORS	MR.S DAS MR.N BARUAH MS.R T DAS MR.H GOGOI	MR.K N CHOUDHURY MR.D SAIKIA(Sr.Adv.)(R-4) MR.M MAHANTA MR. K K DUTTA MR.B GOGOIR-4 MR.P NAYAK(R-4) MR.P P MEDHI MR.A DEKA SC, HEALTH
7	WP(C)/439/2014	CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY	
8	WP(C)/448/2014	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
9	WITH WP(C)/672/2014	EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
10	WP(C)/468/2014	NAGENDRA NATH SEAL and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
11	WP(C)/665/2014	BHANITA KAKATI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.B K SHARM MR.R P GUPTA SC, SOCIAL WELFARE
12	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
13	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
14	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
15	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
16	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

17	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
18	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
19	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8908/2018 FIXED	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/6539/2019 FIXED	RUPCHAN ALI @ RUPSHAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/7333/2019 FIXED	ABUL KHAIR @ MD. KHAIR Versus THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MS. N GOSWAMI MRS M BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5183/2020 WITH LCR, FIXED	MUSTT. JARINA BEGUM @ JARINA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/5491/2020 WITH LCR, FIXED	MOHED ALI @ MOBED ALI @ MOBOT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
6	WP(C)/5728/2020 WITH LCR, FIXED	MOZIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
7	WP(C)/5132/2017 WITH LCR	FOYZ UDDIN ALIAS FOYZ UDDIN MIAH Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.L MOHAN MR.S ROY MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.

9	WP(C)/5238/2017 WITH LCR	SAILENDRA DEBNATH Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/6574/2017 WITH LCR	MD. SAHED ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.S DAS MR.T AHMED	ASSTT.S.G.I.
14	WP(C)/7989/2018 WITH LCR, FIXED	SARAMJAN @ SARAMJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. B U LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WA/27/2019 FIXED	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR

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7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
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17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
20)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGOHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./3642/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
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23)	S BORGHAIN	12-02-2024	To	13-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Arb.P./35/2023 FIXED	PCM CEMENT CONCRETE PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S SHARMA	MRS. A GAYAN DY.S.G.I.
2 Arb.P./50/2023 FIXED	SURUJ ZAMAL Versus THE GTL INFRASTRUCTURE LTD (GIL),	MR. S K ROY MD K RAHMAN	R SARMAH MS M KAKOTY
3 WP(C)/5254/2023 B/O	COUNTRY SPIRIT LIQUOR RETAIL TRADERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR MR SOHAING	SC, EXCISE DEPTT.
ORDERS			
4 Review.Pet./1/2024 FIXED, IN WP(C) 4451/2022(D/O)	KANDARPA BAISHYA Versus KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT
5 WP(C)/358/2024 CAVT. NO.13372/023, FIXED	HEM CHANDRA SARMA Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. MR. B RAHMAN FOR CAVEATOR
6 WP(C)/641/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH MS O IMCHEN	GA, ASSAM
HEARING			
7 WP(C)/7324/2013 WITH AFFIDAVIT FILE	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
8 WP(C)/4121/2015	SUNIL CH. DEY and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)

9	WP(C)/4455/2015 FIXED, WITH LCR	THE UNION OF INDIA Versus THE WORKMEN REPRESENTED BY THE GENERAL SECY.,	MSB DEVI MR.B K DAS MS.R R BORAH MR.H P NEOG	
10	WP(C)/6226/2015 FIXED	NAREN KURMI Versus THE STATE OF ASSAM AND 5 ORS	MS.S CHAKRABORTY MS.P BARUAH MS.D SAIKIA MR.S A AHMED	GA, ASSAM(R1-4) MR.S K BARKATAKIR-6 MS.N DUTTA(R-6) MR.D K NATH(R-6) MS.B SHARMA(R-6)
11	Cont.Cas(C)/552/2016	DINDAYAL AGARWAL @ JALAN Versus SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
12	WP(C)/2383/2016	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5
13	WP(C)/4615/2016 WITH LCR	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
14	WP(C)/1665/2022 FIXED	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6723/2013 PART-HEARD, FIXED, WITH WA/527/1996 (D/O), WITH WA/293/1997 (D/O), WITH CAVT. 568/2020, WITH CAVT. 130/2021, WITH CR/1366/1994 (D/O)	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	WITH MC/78/1997 in WP(C)/6723/2013	L CHETIA Versus M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
2	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
3	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
4	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.

	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
5	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
6	WP(C)/5258/2015 PART-HEARD, FIXED	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./58/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. L MOHAN MR. P GOGOI MS. S DUTTA	MR K PUJARI (r-1) MR. S ALIM MR. B HUSSAIN MS. K A PUJARI (r-1) DR. C R BORUAH

HEARING				
2	Crl.A./10/2016 8 Y 1 M 22 D :WITH LCR 6 FILES, P.B.-2, FIXED	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R-8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Review.Pet./135/2022 WP(C)/486/2019 (D/O), BY SLIP	THE UNION OF INDIA AND 4 ORS Versus EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
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HEARING

2	RSA/176/2009 PART-HEARD, WITH LCR, FIXED	ON THE DEATH OF ANIL KALITA HIS LEGAL HEIR SMTI. ANIMA KALITA and ANR Versus TOSESWAR SARMAH and 15 ORS,	MR.P S DEKA(A-2) MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MRR L CHUTIA(A-2) MR.M SARKAR MS.I CHOUDHURY(A-2) MS.B M BHUYAN(A-2)	MR.P K KALITA MR.N DAS MS. A NEOG N CHAUDHURY
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WITH

[MC/3426/2009](#)
in RSA/176/2009

ANIL KALITA and ANR, Versus TOSESWAR SARMAH and 15 ORS,	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.B U LASKAR MS.D BORAH
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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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2:00 PM to 4:15 PM

[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
WITH 2 WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
3 WP(C)/742/2022 FIXED	KESHAB CHANDRA PAUL Versus THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC
4 WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
WITH I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
5 WP(C)/2291/2023 FIXED	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR S BORA MR. H R DAS	SC, OIL SC, K A A C
6 WP(C)/4476/2023 FIXED	NGO PARADISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
7 WP(C)/5540/2023 FIXED	LILA HALOI AND 2 ORS Versus THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT

8	WP(C)/5820/2023 FIXED	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	SC, REVENUE
WITH				
9	WP(C)/5817/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
10	WP(C)/7208/2023 FIXED	MOHAMMAD WAISDULLAH @ MD. WAISDULLAH Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
11	WP(C)/267/2024 FIXED	MADAN BAIDYA Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
ORDERS				
12	WP(C)/6418/2023 FIXED AT 3 PM	ABDUL KAYUM AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR. S K TALUKDAR G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. PP, ASSAM
HEARING				
13	WP(C)/1793/2015	SMTI CHANDRA PRAVA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR.S R GOGOI MR.S M SARMA MS.M BORAH MR.H BARUAH MR.A R TAHBILDAR MS.K GOGOI MS.B GOGOI	MR. S BORA (R-2) MS.A VERMA MS J RAJKUMARI (R-2) SC, FINANCE DEPTT. MR. L P SHARMA (SC, ASSAM FINANCIAL CORP.)
14	WP(C)/2300/2015	TEZPAL MINDA Versus THE STATE OF ASSAM AND 4 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS MR.M DAS	MR.S CHAMARIA(R1-5) SC, INDUSTRIES
15	WP(C)/2567/2015	SMTI. JINU DAS Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.U DUTTA MS.K L R YANTHAN MR.D HAZARIKA MR. S BISWAS	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
16	WP(C)/4758/2015	THE AREA MANAGER Versus M/S KESHARI INDUSTRIES	MR.B D DAS MS.R DEKA MR. D NATH	MR.D K MISHRA MR.B PRASAD MR.S K KEJRIWAL MS.D MUSAHARY MRSS KEJRIWAL

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024

13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
15)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
16)	MR. A DAS	12-02-2024	To	20-02-2024
17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
20)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4729/2017 FIXED	JITEN BARUAH and 9 ORS. Versus THE STATE OF ASSAM and 5 ORS	MR.S U AHMED MRA HAWARI MS.R DEKA	SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
2	WP(C)/3715/2020 FIXED	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
3	WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
4	WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE

6	WITH WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
7	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
8	WITH WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
9	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
10	WITH WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
11	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
12	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
13	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
14	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
15	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
16	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
17	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
18	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE

19	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
20	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
21	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
22	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
23	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
24	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
25	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
26	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
27	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
28	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
29	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
30	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
31	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
32	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
33	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
34	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
35	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
36	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
37	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
38	WP(C)/6660/2021 FIXED	USHA CHAKRAVORTY Versus THE CHIEF GENERAL MANAGER AND 2 ORS.	MS S SHARMA	MR S S SHARMA MR. B J MUKHERJEE (R-1,2,3) MR. H BURAGOHAIN (R-1,2,3)
39	WP(C)/1816/2022 FIXED	SMTI SALIL KONA NATH Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR. S K GHOSH MR S NATH	GA, ASSAM SC, AG MR. S DUTTA (R-2 TO 5)
40	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
41	WP(C)/6037/2022 CAVT. NO.10162/022, FIXED	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
42	WP(C)/712/2023 CAVT. NO.01092/023, FIXED, WITH CAVT. 109/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY MR. I CHOUDHURY (r-8) MR. A CHAKRABARTY (R-8) MR. S BISWAKARMA (r-8) MS G DAS (r-8) MR T DAS (r-8) R. CHAUHAN (r-8) SC, EDU FOR CAVEATOR SC, G U
	WITH I.A.(Civil)/330/2023 in WP(C)/712/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY SC, G U FOR CAVEATOR
ORDERS				
43	Cont.Cas(C)/209/2019 FIXED	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
44	WITH Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
45	WITH Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
46	WITH Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI

47	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
48	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
49	WITH Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
50	WITH Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
51	WITH Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
52	WITH Cont.Cas(C)/452/2023	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS Versus RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)

HEARING

53	WP(C)/4423/2012 FIXED	JAYANTA MOHAN SINGHA Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
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23)	S BORGHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 Intest.Cas./1/2006 (HEARING), WITH LCR, FIXED	DAMAYANTI BORA Versus NEELAMANI BORA and ORS.	MRS.S BORA	MR.A D CHOUDHURY MR.H KASHYAP
2 RSA/97/2009 (HEARING), WITH LCR	MD. SATTAR ALI @ SATTAR KHAN and ORS. Versus MAZIRAN NESSA	MR.A M MAZUMDAR MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.A KHANIKAR MR.B KALITA MRS.P BORA
ADMISSION			
3 CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
HEARING			
4 RSA/50/2015 WITH LCR	SRI TANU RAM GOGOI Versus SRI JITU AHMED @ JITU RAHMAN and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MR.P DEKA MRS.S S BAWARI	MR. A CHETIA (r-3) MR H K SARMA (r-3)
5 RSA/99/2015 WITH LCR	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGOHAIN(R- 6&7) MS.A BARUAH(R- 6&7)

6	CRP/36/2017 CAVT. NO. 1586/16 WITH LCR	RAICHAND BARARIA Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	MR.K AGARWAL MR.S P ROY MR.H MAURYA MR.K RAJBONGSHI MS.L SRIVASTAV MS.A TALUKDAR MS.N RAI MRA K RAI MR.T R ROY	MR.J SARMA FOR CAVEATOR
	WITH I.A.(Civil)/3324/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
	WITH I.A.(Civil)/3325/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
	WITH I.A.(Civil)/3326/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
7	RSA/376/2017 WITH LCR	MUSTT PHUL BEGUM Versus ON THE DEMISE OF ABDUR RAHMAN, SMTI SAIFUR NAHAR BEGUM and ORS,	MS.N M DEKA MRS.S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
8	WITH RSA/144/2018	MD NURUL ISLAMand 10 ORS Versus ON THE DEMISE OF ABDUR RAHMAN SMT. SAIFUR NAHAR BEGUM AND ORS	MS.N M DEKA MS.N M DEKA MRS. S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
9	RFA/82/2018 CAVT. NO.0591/2018 WITH LCR, FIXED	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	WITH I.A.(Civil)/107/2024 in RFA/82/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
10	RSA/200/2018 WITH LCR, FIXED	UNION OF INDIA Versus BALWANT RAI	MR.A M MAZUMDAR MR.D K DEY MS.U NANDA MS.M BORA	MR Z MUKIT
	WITH I.A.(Civil)/3139/2023 in RSA/200/2018	UNION OF INDIA Versus BALWANT RAI	MR D K DEY MS. U NANDA	MR H K BARUAH
11	RSA/72/2019 WITH LCR, B/O	MD. ABDUL JINNA PRODHANI Versus THE PRINCIPAL/SECRETARY, AGOMONI HIGHER SECONDARY SCHOOL AND 12 ORS.	MR. J AHMED MR S Z AHMED	MR. S MUKTAR MR. A U CHOUDHURY (R-3) MR. A U CHOUDHURY (R-3) MR. S ISLAM MS. A KAUSHAR

	<p>WITH I.A.(Civil)/1168/2019 in RSA/72/2019</p>	<p>MD. ABDUL JINNA PRODHANI Versus THE PRINCIPAL/SECRETARY, AGOMONI HIGHER SECONDARY SCHOOL AND 12 ORS.</p>	<p>MR. J AHMED MR S Z AHMED</p>	
12	<p>RSA/157/2019 WITH LCR, FIXED</p>	<p>SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR</p>	<p>MR. D K DAS MR. M PATHAK MS. P BHUYAN</p>	<p>DR. B AHMED DR. B AHMED MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN</p>
	<p>WITH I.A.(Civil)/2509/2019 in RSA/157/2019</p>	<p>SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR</p>	<p>MR. D K DAS MR. M PATHAK MS. P BHUYAN</p>	
13	<p>RSA/22/2021 WITH LCR</p>	<p>MD. ATOWAR RAHMAN DEWAN AND 2 ORS. Versus MUSTT. MIRA BEGUM AND ANR.</p>	<p>MR. L TALUKDAR MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE</p>	<p>MR G KAKOTI MR. P THAKURIA</p>
14	<p>RSA/79/2021 WITH LCR, FIXED</p>	<p>ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS Versus MD. NURUL AMIN</p>	<p>MR. M U MAHMUD MR. P J SAIKIA MR. A K GUPTA MRS. M SAIKIA MR. M ALOM MR S ISLAM MR S H MAHMUD</p>	<p>MR. M DUTTA MS S DEV MR J MAHANTA</p>
	<p>WITH I.A.(Civil)/1853/2023 in RSA/79/2021</p>	<p>MD. NURUL AMIN Versus ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS GULENA BEGUM AND 5 ORS.</p>	<p>MR. M DUTTA</p>	<p>MR. M U MAHMUD</p>
15	<p>MACApp./357/2021 WITH LCR</p>	<p>MD. PASHAN ALI Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.</p>	<p>MD. S ISLAM MR. K K DEKA MR I HUSSAIN</p>	<p>MRS. S ROY MS. A MEDHI (r-2,3) MS. D SONOWAL (r-2,3)</p>
16	<p>Review.Pet./84/2022 in CRP/6/2019 (D/O), FIXED</p>	<p>GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. Versus SARFUDDIN KHAN</p>	<p>MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR</p>	<p>MR. P K ROYCHOUDHURY MR. N G KUNDU MS. D R BASUMATARY</p>
17	<p>CRP(IO)/291/2022 FIXED</p>	<p>MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS</p>	<p>MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA</p>	<p>MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)</p>
	<p>WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022</p>	<p>SMTI SWARNALIPI BORA Versus MAGHI RAM DAS,</p>	<p>MR. S CHAMARIA MR A N SARMAH</p>	<p>MR. P K ROYCHOUDHURY</p>
	<p>WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022</p>	<p>SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS.</p>	<p>MR. S CHAMARIA MR A N SARMAH</p>	<p>MR. P K ROYCHOUDHURY</p>
18	<p>RFA/50/2023 CAVT. NO.10762/023, WITH LCR, FIXED</p>	<p>JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI</p>	<p>MR P K KALITA MS N DUTTA MR M KALITA</p>	<p>MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/3500/2023 in RFA/50/2023</p>	<p>JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI</p>	<p>MR P K KALITA MS N DUTTA MR M KALITA</p>	<p>MR. N SARKAR MR P K BASU FOR CAVEATOR</p>

19 [CRP\(IO\)/85/2023](#)
FIXED

MOUPIYA CHOUDHURY
Versus
USHARANI DAS

MR. M J BARUAH
MS B MAJUMDER
MS M NEOG

MR. S BORA
MR. K R PATGIRI
MS CHITRALEKHA DAS
MS J RAJKUMARI
MS. U HAZARIKA

STAY MATTERS

20 [CRP\(IO\)/185/2023](#)
FIXED

PRANAB KUMAR GHOSH AND ANR
Versus
NORTH EAST BUSINESS ENTERPRISE
PRIVATE LIMITED

MR. R DUBEY
MR. B BARMAN
MR. B BARMAN

MR. P CHOUDHURY
MR N KALITA

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
15)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
16)	MR. A DAS	12-02-2024	To	20-02-2024
17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
20)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./402/2024	BASHA SHEIKH Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
2 Bail Appln./411/2024	AFTAR ALI @ AKHTAR ALI Versus THE STATE OF ASSAM	MS S DEVI	PP, ASSAM
MOTION			
3 Crl.Pet./147/2024 B/O	IKBAL BAHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4 AB/302/2024 FIXED	JOY SINGHA Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
5 AB/327/2024	JOYNUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M J QUADIR MR. H A LASKAR MR S S ISLAM MS S AHMED MR. A K HANNAN	PP, ASSAM
6 AB/328/2024	HARI LAL SHARMA Versus THE STATE OF ASSAM	MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
7 AB/329/2024	AHED ALI Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
8 AB/332/2024	URMILA SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. H DAS MS A DAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
ADMISSION			
9 Crl.Pet./982/2022 B/O	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
10 Crl.Pet./111/2023 FIXED	RAKHI SINGH Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS MR B YADAV

11	WITH Crl.Pet./112/2023	BLACK SHORT INDIA LTD AND 2 ORS. Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS (R-1)
12	Crl.Pet./101/2024 FIXED	INDRAJIT BORA Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./4025/2023 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL KARIM Versus STATE OF ASSAM	MR S AHMED SANOWARA KHATUN	PP, ASSAM
14	Bail Appln./4182/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AMIT RABI DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
15	Bail Appln./4183/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DILIP DAS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR S K SARKAR (R-2) MRS V L BHATTACHARJEE (R-2) MS R KALITA (R-2) PP, ASSAM
16	Bail Appln./241/2024 FIXED	SANKAR DEV SAHA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
17	Bail Appln./301/2024 FIXED	SHIV NARAYAN RAY AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
18	Bail Appln./304/2024 FIXED	KABINDRA ROY Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. J GHOSH	PP, ASSAM
19	Bail Appln./325/2024 FIXED	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
20	Bail Appln./326/2024 FIXED	MUKAZZEL HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
21	Bail Appln./327/2024 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
22	Bail Appln./346/2024 FIXED	MD. MIR SHAIDUL Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED	PP, ASSAM
23	Bail Appln./362/2024 FIXED	NASIM AKHTAR @ NASIM AKTAR Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/2947/2023 B/O	JEET DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S SARMA MR. T K BHUYAN MR. S K DEKA MR. C TALUKDAR	MR. M S MONDAL(R-2) PP, ASSAM
25	AB/3355/2023 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
26	AB/3823/2023 FIXED	ADITYA RAJ BARUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MR. T BARUAH MS A DAS	PP, ASSAM

27	AB/4231/2023 FIXED	BOSIR UDDIN SK@ BASIR UDDIN SK Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
28	AB/4295/2023 FIXED	FOJIUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
29	AB/20/2024 WITH OFFICE NOTE, FIXED	UMESH BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA MR. R B GOHAIN MS. M BORGHAIN	PP, ASSAM
30	AB/159/2024 FIXED	JAANAK RAY @ JANAK CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MS. S. CHANDA	PP, ASSAM
31	AB/189/2024 WITH OFFICE NOTE, FIXED	TAHEJ ALI Versus THE STATE OF ASSAM AND ANR.	MR K UDDIN MR R B ISLAM MR M HUSSAIN	PP, ASSAM
32	AB/243/2024 FIXED	SOHID HAZARI @ SOHID AHMED HAZARI AND 2 ORS Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
33	AB/260/2024 FIXED	PANESWAR BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
34	AB/261/2024 FIXED	HOFIZUR ROHMAN @ HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
35	WITH AB/4066/2023	SALMA BEGOM LASKAR @ SALMA BEGUM Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
ORDERS				
36	Crl.Rev.P./318/2023 FIXED	JIBANTA GOGOI Versus BORNALI DOLEY GOGOI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. A BARUAH MR. J P MORE MS S SARMA HAZARIKA (AS LEGAL-AID-COUNSEL FOR R-1)
37	Crl.A./416/2023 0 Y 4 M 15 D.:WITH LCR 3 FILES, FIXED	MD. ZANAB KHAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	B SARMA,SPL PP WILDLIFE FOREST ASSAM
	WITH I.A.(Crl.)/1105/2023 in Crl.A./416/2023	MD. ZANAB KHAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
38	WITH Crl.A./417/2023 0 Y 4 M 15 D.:	MD. HABIBUR RAHMAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM

WITH
[I.A.\(CrI.\)/1107/2023](#)
in CrI.A./417/2023

MD. HABIBUR RAHMAN
Versus
STATE OF ASSAM

MR. FIRUZ KHAN
MR U CHAUDHURY
M. GLORY
Q. KIBA
K. SUMI
MS LITO AWOMI

PP, ASSAM

HEARING

- 39 [Crl.A./66/2012](#)
WITH LCR 5 FILES
- DHENURAM NARAH,
Versus
THE STATE OF ASSAM,
- MR. A KHANIKAR
- PP, ASSAM
- 40 [Crl.A./106/2017](#)
WITH OFFICE NOTE, LCR 4 FILES,
FIXED
- SRI SATYABRATA BISWAS
Versus
SRI ANANTA NAMASUDRA and 2 ORS
- MR.P ROY
MR.I ALAM
MS.J DEKA
MR.T SK
MR. K P PATHAK(AMICUS
CURIAE)
MS.N DAS
- MR.A R SIKDAR
MR A K AHMED
MR.M H TALUKDAR
PP, ASSAM
- 41 [Crl.Rev.P./240/2018](#)
B/O
- AKTAB ALI @ BENTI
Versus
HARENDRA NATH DAS
- MR Z ALAM
MR. N D SARMA
MR E U AHMED
MS. S NAZNEEN
- MR. N ALAM
- 42 [Crl.Rev.P./273/2018](#)
WITH LCR 4 FILES, FIXED
- GOPESH DEBNATH
Versus
MANABENDRA NARAYAN DHAR AND ANR
- MS. M BORDOLOI
MR. A DAS
MR. N I KHAN
MR S DAS
MR. R HUSSAIN
- MR. D CHAKRABARTY (R1)
PP, ASSAM
MS. M CHAKRABORTY (R1)
- WITH**
[I.A.\(CrI.\)/126/2019](#)
in CrI.Rev.P./273/2018
- MANABENDRA NARAYAN DHAR
Versus
GOPESH DEBNATH AND ANR
- MR D CHAKRABORTY
MS. M CHAKRABORTY
- MR. R HUSSAIN
MS. M BORDOLOI
MR. A DAS
MR. N I KHAN
MR S DAS
PP, ASSAM
- 43 [Crl.A./142/2019](#)
WITH LCR 4 FILES, FIXED
- SRI JAY RAM RAY
Versus
THE STATE OF ASSAM AND ANR
- MR. A KHANIKAR
- MR. B K MAHAJAN, SPL.
COUNSEL, WILD LIFE
PROTECTION ACT
MR D GOGOI
PP, ASSAM
- 44 [Crl.A./197/2022](#)
[1 Y 7 M 15 D](#):(AT 2:00 PM), WITH
LCR 3 FILES AND 1 FILE(SCANNED
COPY), FIXED
- MD. NOOR HUSSAIN @ KARENG @ NUR
HUSSAIN
Versus
THE STATE OF ASSAM
- MR. N UDDIN
MR. M ISLAM
MR S K CHHETRY
- MS. D SAIKIA (Amicus
Curiae for R-2)
PP, ASSAM
- 45 [Crl.A./292/2022](#)
[1 Y 5 M 5 D](#):WITH LCR 6 FILES,
B/O
- PANI RAM TOKBI
Versus
THE STATE OF ASSAM AND ANR.
- MR. M KALITA
MR. A PHUKAN
MR. N M DAS
MR. J HATIMURIA
- MS S MEDHI (LEGAL AID
COUNSEL FOR R-2)
PP, ASSAM
- 46 [Crl.Rev.P./532/2022](#)
(AT 2:00 PM), PART-HEARD, LCR 3
FILES, FIXED
- URMILA DAS
Versus
THE STATE OF ASSAM AND 4 ORS
- DR. N DEKA
MS. S DAS
MS. P CHAKRABORTY
- MR. A PAUL (R1 TO 4)
PP, ASSAM
- WITH**
[Crl.Rev.P./610/2022](#)
- KUSHAL DAS AND 3 ORS.
Versus
THE STATE OF ASSAM AND ANR.
- MR. A PAUL
- DR. N DEKA (r-2)
PP, ASSAM
- 48 [Crl.Pet./975/2022](#)
B/O
- SHANKAR PRASAD JAIN AND 3 ORS
Versus
THE STATE OF ASSAM AND 2 ORS
- MR. S CHAMARIA
MR A N SARMAH
MR. D DAS
MR M M ZAMAN
- PP, ASSAM
- 49 [Crl.Rev.P./234/2023](#)
WITH LCR 2 FILES, FIXED
- MAFIZUR RAHMAN
Versus
AFRUJA AHMED
- MR. A ROSHID
MS. T BEGUM
- MR S AHMED (R-1)
MS N AKTAR (R-1)

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
15)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
16)	MR. A DAS	12-02-2024	To	20-02-2024
17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
20)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,13th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/7688/2015 PART-HEARD, FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-R-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
2 WP(C)/4712/2012 FIXED	M/S TRIPTI OIL INDUSTRIES PVT. LTD Versus THE UNION OF INDIA and ORS	MR.A K BARMAN MR.D K KAKATI MR.P B DASGUPTA	GA, ASSAM MRS.V L SINGH ASSTT.S.G.I. SC, PWD MR.N G SARMA MS.H M PHUKAN SC, REVENUE
3 WITH WP(C)/4719/2012	M/S TRIPTI OIL INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A BARUA MR.P B DASGUPTA MR.D K KAKATI	GA, ASSAM MRS.V L SINGH MR.S SAIKIA MR.A NATH SC, PWD MR. U. DAS, (R-2), ADDL. SR. GA, ASSAM MRN MAHAMMAD MS.N G SARMA MR. A BHATTACHARJEE, SC, REVENUE
ADMISSION			
4 WP(C)/7009/2016 FIXED	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE

5	WP(C)/5860/2018 FIXED	PREM KANTA BORUAH AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. J HANDIQUE SC, REVENUE
6	WP(C)/721/2021 FIXED	M/S BARAK COLD STORAGE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D K SHARMA MR. D J DAS	SC, APDCL MR. P N GOSWAMI
HEARING				
7	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR
8	WP(C)/7261/2013 FIXED, WITH LCR	PAKHINDRA DEKA Versus ASSAM BORAD OF REVENUE and 3 ORS	MRG P BHOWMIK MR. S K GOSWAMI MR.S S ROY MR.R HAZARIKA MR. R SHARMA	GA, ASSAM MRS.V L SINGH MR.D M THAKURIA MR.S SAIKIA SC, REVENUE
9	WP(C)/1352/2014 FIXED	ATLANTA MODULAR LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE
10	WP(C)/6038/2015	SUSHIL KUMAR VASUDEVA Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.N DEKA MR.M GOGOI	MR. S C KEYAL (ASSTT. S.G.I., R-5) GA, ASSAM
11	WP(C)/6159/2015	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED, Versus THE STATE OF ASSAM AND 10 ORS	MR.D CHAKRABORTY MR.S R BORUAH	MR.C BARUAH GA, ASSAM MR.K K DEY(R-9) SC, AG MR.B GOGOI(R-6,7,8) MRA R BHUYAN(R-10 &11) MS.R AKHTAR(R- 6,7,8) MRV K BAROOAH(R-9) MR.A U AHMED(R-10 & 11) SC, FINANCE
12	WP(C)/6308/2015	JAYANTA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MRB KAUSHIK MR.G BORDOLOI	MR.J M A CHOUDHURY MR.D SARMA MR.B SINHA SC, HEALTH SC, NHM
13	WP(C)/6526/2015	SANJIB KRISHNADEVA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAIN SC, PWD (ROADS)
14	WITH WP(C)/6533/2015	SANJIB KRISHNADEVA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAIN SC, PWD ROADS

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7804/2017 B/O	EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
2	WP(C)/3368/2020 B/O	MRINAL KANTI SEAL AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM MR. I H BARBHUIYA MS R RAJKHOWA SC, GAD
ORDERS				
3	WP(C)/2275/2014 B/O	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
HEARING				
4	WP(C)/6333/2012	DR. BISWAJIT SHARMA Versus PRINCIPAL SECRETARY. and ORS	MR.S SAIKIA MS.D P HAZARIKA MS.N G SARMA MR.A HAZARIKA	GA, ASSAM
5	WP(C)/494/2014	BISWAJIT BORBORA Versus THE STATE OF ASSAM AND 3 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	GA, ASSAM SC, REVENUE
6	WP(C)/632/2014	ISHESWAR GOSWAMI Versus THE ASSAM STATE TRANSPORT CORPORATION and 4 ORS	MR.R SARMA MR.P K BARMAN MS.S D SAIKIA MS.D DAS DR.N G GOSWAMI	SC, A S T C
7	WP(C)/2684/2015	NARESH KUMAR UPADHYAYA Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.

8	WP(C)/2814/2016	NOBI BOKSH Versus THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)
9	WP(C)/6002/2017	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
10	WP(C)/1093/2018	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
11	WP(C)/6702/2018 FIXED	SIDDHARTHA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB MR. K K BHATTACHARYYA	GA, ASSAM SC, HEALTH
12	WP(C)/7364/2018	BILLALUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS MR M MONDAL	GA, ASSAM MR. B CHOUDHURY (SC, AGRI. DEPARTMENT) MR. A PHUKAN (SC, FINANCE DEPTT.)

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 Crl.Pet./389/2020 B/O	HIRANYA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR M SARMA MR. B C CHOUDHURY	PP, ASSAM
WITH I.A.(Crl.)/571/2020 in Crl.Pet./389/2020	HIRANYA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR G KAKOTI MR M SARMA MR. L Deka MR. B C CHOUDHURY	PP, ASSAM
WITH I.A.(Crl.)/574/2021 in Crl.Pet./389/2020	HIRANYA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR M SARMA	PP, ASSAM
MOTION (BA)			
2 Bail Appln./400/2024	BIKRAM PAUL @ BIPLAB Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
3 Bail Appln./404/2024	PRANJAL DAS Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
4 Bail Appln./405/2024	SWAPAN KR. DEB @ SWAPAN KR. DAS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
5 Bail Appln./406/2024	MOHUBAR RAHMAN Versus THE STATE OF ASSAM	MR S SARMA MR. M S SHARMA	PP, ASSAM
6 Bail Appln./407/2024 B/O	DINESH KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
7 Bail Appln./408/2024	Md KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR	PP, ASSAM
MOTION			
8 Crl.Rev.P./47/2024	MD. ALIM UDDIN TAPADAR Versus MD. ABDUL KALAM LASKAR	MR. B CHOWDHURY MR. A UDDIN	

9	Crl.Rev.P./48/2024	ASHRAFUL ALAM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
10	Crl.Pet./131/2024 FIXED	REJIA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR S SARMAH	PP, ASSAM
11	Crl.Pet./148/2024	NIRMALI DEVI BORA AND 2 ORS Versus MRIDUL LAHKKAR AND ANR	MS M DAS	PP, ASSAM
12	Crl.Pet./151/2024	ASMOT ALI @ ASMOT ALI @ ASANUR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
13	Crl.Pet./152/2024	V MUTHUKRISHNAN Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
14	Crl.Pet./153/2024	THE STATE OF ASSAM ANR ANR. Versus NAZIR UDDIN	MR. P N GOSWAMI MR. D GOGOI	
15	AB/324/2024	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
ADMISSION				
16	Crl.Pet./918/2022 B/O	MINTU DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MRS. M CHATTERJEE (R-2) PP, ASSAM
17	W.P.(Crl.)/21/2023 FIXED	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/2433/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2434/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
18	Crl.A./36/2024	PARIMAL CH. SUTRADHAR @ PARIMAL SUTRADHAR Versus THE STATE OF ASSAM AND ANR.	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
	WITH I.A.(Crl.)/132/2024 in Crl.A./36/2024	PARIMAL CH. SUTRADHAR @ PARIMAL SUTRADHAR Versus THE STATE OF ASSAM AND ANR.	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
19	Crl.A./38/2024	TARABHANU BEWA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
21	Bail Appln./3939/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KAMAL MALAKAR AND ANR Versus N C B	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, NCB
22	Bail Appln./162/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PAPPU CHATTERJEE Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
23	Bail Appln./172/2024 FIXED	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
24	Bail Appln./215/2024 WITH OFFICE NOTE, FIXED	MUNNA KHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM

25	Bail Appln./227/2024 FIXED	ANURAG GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	Bail Appln./307/2024 FIXED	MAHESWAR DAS Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM

BAIL HEARING

27	AB/235/2023	NIHAR KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	AB/4109/2023	MD. ISTAKFAR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
29	AB/4140/2023 FIXED	MINAJUL ISLAM Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	MR. M ALI MR. M ALI MR J. ISLAM MR J. ISLAM H R KHAN H R KHAN PP, ASSAM
30	AB/4186/2023 FIXED	SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
31	AB/4191/2023	ASHIDUL FAKIR @ RASHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
32	AB/4322/2023 FIXED	SULTAN HHUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

ORDERS

33	Crl.Pet./86/2023 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM	MR S SARMA	PP, ASSAM
34	Crl.A./234/2023 1 Y 10 M 24 D :WITH OFFICE NOTE, LCR 4 FILES, B/O	RATAN MEDHI Versus THE STATE OF ASSAM AND ANR .	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
35	Crl.Rev.P./553/2023 WITH LCR 1 FILE, FIXED	PABITRA NEWAR @PINKY @ PABITRA DEVI NEWAR Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	PP, ASSAM
36	Crl.Pet./604/2023 B/O	ABDUL HASIB @ ABDUL HASIB LASKAR Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
37	I.A.(Crl.)/130/2024 in Crl.Rev.P./1016/2024	ABDUR RAHIM @ RAHIM BADSHA Versus HASNA KHATUN	MR. S A AHMED	

WITH

[Crl.Rev.P./1016/2024](#)
(Filing Number)

38	Crl.Pet./132/2024 FIXED	ABDUR RAHIM @ RAHIM BADSHA Versus HASNA KHATUN (A) JUGANANDA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM
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HEARING

39	Crl.A./69/2012 WITH LCR 5 FILES, P.B.-2	MD. RATUL ALI Versus STATE OF ASSAM	MR.P J PHUKAN MR.M C DEKA MR.H BARUAH	PP, ASSAM
40	Crl.A./53/2021 3 Y 1 M 19 D :WITH LCR 5 FILES, FIXED	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. Versus UNION OF INDIA	MR. N AHMED MD S I AHMED	SC, CUSTOMS

WITH
[I.A.\(CrI.\)/112/2024](#)
in CrI.A./53/2021

VIKKY PACHAURI @ VIKASH PACHAURI
AND ANR.

MR. N AHMED
MD S I AHMED

SC, CUSTOMS

Versus

UNION OF INDIA,

AJOY DAS

Versus

THE STATE OF ASSAM AND ANR

VAIBHAV JALAN

Versus

LAL MAHMUD ANSARI

MD HUSSAIN ALI AND 2 ORS

Versus

THE STATE OF ASSAM

INDARJEET KAUR SAHNI

Versus

THE STATE OF ASSAM

MR R SENSUA

MR S DAS

MR D BORAH

MR. S K SINGH

MR. V K CHOPRA

MR J CHOPRA

MS S PATOWARY

ALHAJJ I UDDIN

MRS. R MOMTAZ

MR R HOQUE

MR. S P ROY

JYOTISH DAS

MR S M BARUAH (r-2)

MR S GOSWAMI (r-2)

PP, ASSAM

MR B SINHA (r-1)

MR. N D SARMA (r-1)

PP, ASSAM

MR. I H SAIKIA (r-2)

MR. B BORAH (r-2)

MR. K KALITA (r-2)

MR. M R CHOUDHURY (r-2)

MR K KASHYAB (r-2)

MS L HMAR (r-2)

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
15)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
16)	MR. A DAS	12-02-2024	To	20-02-2024
17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
20)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./4661/2023 FIXED	PRANJIT KHANIKAR AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI	PP, ASSAM
2 Bail Appln./401/2024	KRISHNA KANTA BORUAH Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
3 Bail Appln./409/2024	AZIAL HOQUE Versus THE STATE OF ASSAM	MR. M HOQUE F ISLAM	PP, ASSAM
MOTION			
4 Tr.P.(CrI.)/44/2023	SMTI. BORNALI SEN Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5 CrI.Pet./149/2024	MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
6 CrI.Pet./150/2024	MD MUSTAFA AHMED SARKAR Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN SAMIM RAHMAN	PP, ASSAM
7 AB/279/2024 B/O	KOBUR ALI @ KABUR ALI Versus THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM N. UDDIN	PP, ASSAM
8 AB/325/2024	BASER MIYA AND ANR. Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR P KALITA	PP, ASSAM
9 AB/326/2024 B/O	ABDULLAH SHEIKH Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
10 AB/331/2024	KAJIMUDDIN MIAH AND ANR. Versus THE STATE OF ASSAM	MR A U AHMED MS. H SARMA	PP, ASSAM

ADMISSION

11	Crl.Pet./402/2021 WITH LCR 1 FILE, FIXED	AJIJUR RAHMAN LASKAR @ FOKRUL Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. J GHOSH (R-2) PP, ASSAM
12	Tr.P.(Crl.)/20/2022 B/O	PRABHAT RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
13	Tr.P.(Crl.)/5/2023 WITH LCR 3 FILES, FIXED	BIKASH BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM	MR. D BARUAH PP, ASSAM
14	Crl.Pet./51/2023 WITH LCR 3 FILES, FIXED	MD ABDUR RASHID SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MS. K DEY	PP, ASSAM SC, FOREST
15	Crl.Rev.P./307/2023 WITH LCR 1 FILE, FIXED	RAMESH RAI Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS. R. R. SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./21/2024 FIXED	HABIJA @ HAFIJA BEGUM Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
17	Bail Appln./23/2024 FIXED	MOH MIYAR ALI AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	PP, ASSAM
18	Bail Appln./324/2024 FIXED	ROHIM ALI @ RAHIM ALI Versus THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
19	Bail Appln./332/2024 FIXED	DEV NATH SHARMA Versus THE STATE OF ASSAM	MRS P HAZARIKA	PP, ASSAM
BAIL HEARING				
20	AB/3845/2022 FIXED	JITENDRA DEKA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
21	AB/2968/2023 FIXED	SANUAR HUSSAIN @ SANUAR ALI AND ANR. Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
22	AB/4014/2023 FIXED	ABDUL MOZID Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
23	AB/4108/2023 FIXED	BIKRAM MALI Versus THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
24	AB/4294/2023 FIXED	GOBIND BORA Versus THE STATE OF ASSAM	MR. K R BORA MR D CHUTIA R GOGOI	PP, ASSAM
25	AB/32/2024 FIXED	NAZRUL ISLAM BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MR. S UPADHAY MS. A LALA	PP, ASSAM
26	AB/42/2024 FIXED	RAHUL JIT ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
27	AB/104/2024 FIXED	PRATAP SENAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI A KHANDAKAR	PP, ASSAM
28	AB/128/2024 FIXED	DINESH DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM

29	AB/218/2024 FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MR REZABUL HOQUE	PP, ASSAM
30	AB/222/2024 FIXED	ARIF ALI @ ARIF AHMED Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
31	AB/229/2024 FIXED	PRANJALSONOWAL Versus THE STATE OF ASSAM	MR. R HAZARIKA MR. N HASAN MR. A HASAN A ALI	PP, ASSAM
32	AB/283/2024 FIXED	MUBARAK ALI Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	PP, ASSAM
ORDERS				
33	I.A.(CrI.)/1238/2023 FIXED in CrI.A./465/2023 WITH CrI.A./465/2023	LATU GOGOI @ CHANDRAJIT GOGOI AND 4 ORS. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS N KASHYAP	
		LATU GOGOI @ CHANDRAJIT GOGOI AND 4 ORS. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS N KASHYAP	PP, ASSAM
34	I.A.(CrI.)/1242/2023 B/O in CrI.Rev.P./473/2023 WITH CrI.Rev.P./473/2023	ASARUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MS. G BORAH	PP, ASSAM
		ASARUDDIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
35	CrI.Pet./60/2024 FIXED	SOURAV SETHIA AND 2 ORS Versus SAPNA BOTHRA AND ANR	MR D K JAIN MR K JAIN MR. P AGARWAL	PP, ASSAM
36	CrI.Pet./62/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	PP, ASSAM
37	I.A.(CrI.)/103/2024 FIXED in CrI.A./624/2024 WITH CrI.A./624/2024 (Filing Number) WITH I.A.(CrI.)/626/2024 (Filing Number)	DHIREN DAS Versus THE STATE OF ASSAM AND ANR DHIREN DAS Versus THE STATE OF ASSAM AND ANR B DHIREN DAS Versus THE STATE OF ASSAM AND ANR B	MR. B K DAS MS. P DAS MR. B K DAS MR. B K DAS	PP, ASSAM
38	I.A.(CrI.)/117/2024 in AB/3653/2023 WITH AB/3653/2023	AMIRUL ISLAM Versus THE STATE OF ASSAM, AMIRUL ISLAM Versus THE STATE OF ASSAM	MD IMRAN MR S H SIKDAR MR. J ALI	PP, ASSAM MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM PP, ASSAM
39	I.A.(CrI.)/129/2024 in CrI.Rev.P./1080/2024 WITH CrI.Rev.P./1080/2024 (Filing Number)	MONBHADRA Versus THE STATE OF ASSAM MONBHADRA Versus THE STATE OF ASSAM (E)	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MS. P CHAKRABORTY	PP, ASSAM

WITH
[I.A.\(CrI.\)/1082/2024](#)
(Filing Number)

MONBHADRA
Versus
THE STATE OF ASSAM

MS. P CHAKRABORTY

HEARING

40	Crl.A./78/2012 WITH LCR	HAZI ABDUL KHALIQUE and ANR. Versus STATE OF ASSAM	MR. S C BISWAS MRS S A CHOUDHURY MR. B CHOUDHURY MS. A DEY	PP, ASSAM PP, ASSAM
41	Crl.A./316/2017 WITH LCR 2 FILES, FIXED	KHURSIDA HAZARIKA Versus MR MASADDAR ALI LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	MR.S DAS MR.P M TALUKDAR
42	Crl.A./367/2018 WITH LCR 2 BUNDLES(3 BUNDLES ARE IN SECTION), FIXED	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
43	CRL.A(J)/104/2019 4 Y 8 M 22 D :WITH LCR 6 FILES, P.B.-1, FIXED WITH I.A.(CrI.)/723/2022 in CRL.A(J)/104/2019	UTTAM SUTRADHAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM
44	Crl.Pet./51/2020 WITH LCR 5 FILES, FIXED	UTTAM SUTRADHAR Versus THE STATE OF ASSAM AND ANR FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM
45	Crl.Pet./51/2020 WITH LCR 5 FILES, FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
46	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
47	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
48	Tr.P.(CrI.)/18/2022 WITH LCR 2 FILES	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED	PP, ASSAM
49	Crl.Rev.P./550/2022 WITH LCR 1 FILE, FIXED	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
50	Crl.Pet./981/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024

11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
15)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
16)	MR. A DAS	12-02-2024	To	20-02-2024
17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
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21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/3709/2022	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D M H R KHAN MR. N ISLAM MS. N GOSWAMI	GA, ASSAM SC, SEBA
ORDER (IMPLEADMENT OF PARTY)			
2 I.A.(Civil)/343/2024 in Cont.Cas(C)/509/2020	GANESH BURAGOHAJIN Versus PREETAM SAIKIA, ACS AND 5 ORS	MR. S DIHINGIA MR I HASSAN	
WITH Cont.Cas(C)/509/2020	GANESH BURAGOHAJIN Versus PREETAM SAIKIA, ACS AND 4 ORS	MRS P RAI MR. S DIHINGIA MR I HASSAN MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1,5) MS. P CHAKRABORTY (R-1) MR. A PHUKAN (R-5)
ADMISSION			
3 WP(C)/409/2022	ABDUL HAMID SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S K DAS (R-6,7) MR R KARIM (R-6,7)
4 WP(C)/567/2022	FAKHAR UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR N ISLAM MR. O U AHMED	SC, ELEM. EDU GA, ASSAM
5 WP(C)/2718/2022	DERHA SHRWN HAZOWARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, BTC
6 WP(C)/2835/2022	JOGESH CH LAHKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. S CHOWDHURY	MR. LENTSO (R-4) SC, SEC. EDU. SC, FINANCE
7 WP(C)/3236/2022	KABITA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. K SINGHA MR. P K BHUYAN MR. S D ROY	MR. R SARMA (R-3) MS. S D SAIKIA (R-3) SC, SEC. EDU.
8 WP(C)/3512/2022	SK ISLAM UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	GA, ASSAM MR. J LASKAR (R-7) MR R DAS (R-7) SC, SEC. EDU.

9	WP(C)/4058/2022	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA MS. P P DAS (R-10) SC, ASSAM UNIVERSITY SC, U G C SC, G U
10	WP(C)/7253/2022	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
11	WP(C)/7875/2022	PARISMITA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHETIA	GA, ASSAM MR. Y S MANNAN (R-5,6) MS N DEKARAJA (R-5,6) SC, EDU
12	WP(C)/8265/2022	JADAB SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA MR. S AHMED	SC, HIGHER EDU MR. J C GOGOI (r-4) MR. S ALI (r-4) MR B ISLAM (r-4) SC, DIB. UNIVERSITY
13	WP(C)/8322/2022	PRASANTA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR D K ROY MS U SHARMA	SC, HIGHER EDU MR. J C GOGOI (R-4) MR. D HANDIQUE (R-4) MR B ISLAM (R-4) SC, DIB. UNIVERSITY
14	WP(C)/1635/2023 FIXED	DR. ARCHITA BHATTACHARYYA AND ANR Versus THE UNION OF INDIA AND 13 ORS	MR. M DUTTA MR. A LAHKAR	SC, HIGHER EDU MR. B D GOSWAMI (R-15,16,17) MRS. A GAYAN (R-14) MR. A T SARKAR (R-18) MR D MAHANTA (R-18) MR D GOGOI (R-15,16,17) MS P RABHA (R-14) MS M BARMAN (R-14) MR P H KONWAR (R-15,16,17) MS S PATAR (R-18) DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3671/2023 in WP(C)/1635/2023	DR. ARCHITA BHATTACHARYYA AND ANR Versus THE UNION OF INDIA AND 17 ORS	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU SC, C.G.C. SC, U G C
	WITH WP(C)/7912/2022	DR. RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. A BORUA (R-5) SC, U G C
16	WP(C)/4602/2023	ALEP UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-6)
		ORDERS		
17	Cont.Cas(C)/401/2015	SMTI GITA RANI KALITA Versus PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2)
18	WITH Review.Pet./117/2021 IN WP(C) 2738/2010(D/O)	STATE OF ASSAM Versus GITA RANI KALITA	MR. D SAIKIA MS K DAS	MR. R C SAIKIA

19	Cont.Cas(C)/785/2015	DR. BIREN BHUYAN, M.SC., PH.D. Versus PHANINDRA JIDUNG and ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.B C PATHAK(R-2) MR.M K MISRA(R-1) MR.M MAHANTA(R-1) MR.B PATHAK(R-2) MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR (r-5) MR.M CHOUDHURY(R-1) MS.J PHUKAN(R-2) MR.R THADANI(R-2) MR.A DEKA(R-3)
20	Cont.Cas(C)/211/2018	BHABANANDA SAHARIA AND 14 ORS. Versus PRITAM SAIKIA AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. B GOGOI (R 2) MR P NAYAK
21	Cont.Cas(C)/288/2018	CHANDRAWATI JIAMIRIA AND 4 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. P TALUKDAR MISS. M BORAH	
22	Cont.Cas(C)/73/2020	BAPAN BANIK Versus DILIP CHANDRA NATH AND 2 ORS.	MS. S BHUYAN	
23	Cont.Cas(C)/75/2020	APARAJITA PAUL CHOUDHURY Versus PREETOM SAIKIA AND 4 ORS	MR. I ALAM MR. T SK	MR S M T CHISTIE (R4) MR. M R LASKAR MR. R MAZUMDAR MR. N J KHATANIAR MR. B PURKAYASTHA MR. A PHUKAN MR. S SUTRADHAR
24	Cont.Cas(C)/76/2020	SAFWANA KHATUN Versus PREETAM SAIKIA AND 5 ORS	MD H R AHMED MD H R AHMED	MR. D SAIKIA MR. B J TALUKDAR MR. M J BARUAH MR. M J BARUAH MR. B DEORI MS K DAS
25	Cont.Cas(C)/90/2020	SUMITRA GOGOI Versus PRITHWISH KR. CHAKI, AFS	MR. M K NEOG MR. B KUMAR	
26	Cont.Cas(C)/105/2020	RATNAWALI DEVI Versus PREETAM SAIKIA AND 4 ORS	MR. R C DAS MR P BURAGOHAIN MR S C DAS	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR. S NEOGI
27	Cont.Cas(C)/119/2020	BHABENDRA NATH CHOUDHURY Versus PREETOM SAIKIA AND 4 ORS.	MR. R M CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R-1) MR. R MAZUMDAR MR. P N GOSWAMI
28	Cont.Cas(C)/143/2020	JANNATARA BEGOM LASKAR Versus KEERTHI JALIL AND ANR.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	
29	Cont.Cas(C)/163/2020 IN REVIEW PET./35/2020 (D/O), WITH WP(C)/1421/2018 (D/O)	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
30	Cont.Cas(C)/185/2020	BASANTA KUMAR SARMAH AND 4 ORS. Versus AMIT KHARE	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	
31	Cont.Cas(C)/328/2020	DIPANJALI DEKA Versus PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA (R1, R2) MR S NEOGI (R1) MR S M T CHISTIE (R1, R2) MR. K K DUTTA (R2)
32	Cont.Cas(C)/329/2020	SURENDRA PRASAD GUPTA AND 3 ORS Versus PRITAM SAIKIA AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. R MAZUMDAR MS. N PHUKAN (R1) MS N M SARMA

33	Cont.Cas(C)/397/2020	MANU RAM DAS Versus PRITAM SAIKIA AND ORS.	MR R S CHAUHAN	MR. D SAIKIA MR S M T CHISTIE
34	Cont.Cas(C)/437/2020	SABIOL HOQUE Versus SHYAM JAGANNATHAN (IAS) AND 4 ORS.	MR. M R KHANDAKAR	MR. M A I HUSSAIN MR H R A CHOUDHURY MR B KAUSHIK MR. S H ZAMAN
35	Cont.Cas(C)/440/2020	PUSPANJALI GOSWAMI Versus PRITAM SAIKIA AND ANR.	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. N J KHATANAR MS. N PHUKAN MR B KAUSHIK MR. K P PATHAK
36	Cont.Cas(C)/480/2020	RUNU DEVI Versus PREETOM SAIKIA AND 2 ORS.	MR J K PARAJULI MR. S K CHAKRABORTY	MR S M T CHISTIE MS P SARMA
37	Cont.Cas(C)/493/2020	ANISHA BORAH Versus KUMAR SANJAY KRISHNA AND ANR	MR. S U AHMED MR A HAWARI	MR. D SAIKIA MR B KAUSHIK MS K DAS
38	Cont.Cas(C)/494/2020	HARA KANTA GOGOI Versus PREETAM SAIKIA, AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	MR. D SAIKIA (R2) MR S M T CHISTIE (R2) MR. B DEORI MR B KAUSHIK
39	Cont.Cas(C)/538/2020	DULAL CHANDRA SARMA Versus SHRI RITHWISH KUMAR CHAKI AND ORS.	MRS. P P BORAH MR. P K DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. B DEORI
40	Cont.Cas(C)/55/2021	DHANJYOTI NATH Versus PREETOM SAIKIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2,7) MR S M T CHISTIE MR. R MAZUMDAR (r-7) MS. N PHUKAN MR. A PHUKAN (r-7) MS K DAS
41	Review.Pet./174/2022 IN WP(C)/2636/2020 (D/O)	RAJENDRA CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C

HEARING

42	WP(C)/1361/2019	ASIMIA SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	GA, ASSAM MR. M KHAN (R6) MR. J RAHMAN (R6) KAKALI DEVI (R6) SC, SEC. EDU.
43	WITH WP(C)/6185/2021	MD. NAJEERUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024

12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
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21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./456/2023 NOT BY HON. SP KHAUND	SMT. DEVI TIBRIWAL AND ANR Versus SMT. MEHEK TIBRIWAL	MR. R S MISHRA	
2	Crl.Pet./15/2024	NOOR ZAMAN Versus THE STATE OF ASSAM AND ANR	MR M ISLAM MS I PATAR	PP, ASSAM
3	Crl.Pet./17/2024	MANAB JYOTI DUTTA Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
4	Crl.Pet./50/2024	AJIJUL ISLAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
ADMISSION				
5	Crl.Rev.P./154/2019 FIXED	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
6	CRL.A(J)/121/2023 0 Y 9 M 19 D :WITH OFFICE NOTE	JIBLU BIVAR Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
7	CRL.A(J)/16/2024	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
	WITH I.A.(Crl.)/120/2024 in CRL.A(J)/16/2024	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
8	CRL.A(J)/17/2024	CHAN ALI Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
9	Crl.A./37/2024	JAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MS. N DEVI MS. N DAS MR. M.P. BORAH	PP, ASSAM

	WITH I.A.(CrI.)/133/2024 in CrI.A./37/2024	JAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MS. N DEVI MS. N DAS MR. M.P. BORAH	PP, ASSAM
10	CrI.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
11	CrI.A./41/2024	MD. AYUB KHAN Versus THE STATE OF ASSAM AND ANR.	MS. N DEVI MS. N DAS MR. M.P. BORAH	PP, ASSAM
	WITH I.A.(CrI.)/135/2024 in CrI.A./41/2024	MD. AYUB KHAN Versus THE STATE OF ASSAM AND ANR.	MS. N DEVI MS. N DAS MR. M.P. BORAH	PP, ASSAM
12	CrI.A./42/2024	BANESWAR RABHA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. M MAHANTA MR. P K BORAH	PP, ASSAM
	WITH I.A.(CrI.)/136/2024 in CrI.A./42/2024	BANESWAR RABHA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. M MAHANTA MR. P K BORAH	PP, ASSAM
<u>ORDERS</u>				
13	I.A.(CrI.)/666/2022 WITH LCR 3 FILES, NOT BY HON. M.THAKURA in CrI.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
	WITH CrI.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
14	CrI.A./25/2023 <u>1 Y 1 M 1 D</u> :WITH LCR 4 FILES	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
15	CrI.A./410/2023 WITH OFFICE NOTE, LCR 4 FILES	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/1085/2023 in CrI.A./410/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
16	I.A.(CrI.)/726/2023 in CrI.Rev.P./7436/2023	JOY NATH DAS @ JOYNATH DAS Versus SMTI. PUNYA SAIKIA	MR. A R SHOME MR A J GHOSH	
	WITH CrI.Rev.P./7436/2023 (Filing Number)	JOY NATH DAS @ JOYNATH DAS Versus SMTI. PUNYA SAIKIA (A)	MR. A R SHOME	
<u>HEARING</u>				
17	CRL.A(j)/27/2020 <u>5 Y 10 M 7 D</u> :WITH LCR 4 FILES, P.B.-1	RITU BORA @ JAAN Versus THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
18	CRL.A(j)/44/2020 <u>4 Y 6 M 6 D</u> :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	SHYAMAL BARMAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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23)	S BORGHAIN	12-02-2024	To	13-02-2024



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[For Tuesday,13th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/4092/2013 BY SLIP	PRABIN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	GA, ASSAM
2 WP(C)/5093/2015 BY SLIP	SMTI RUMI CHUTIA BURAGOHAIN Versus THE STATE OF ASSAM AND 8 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MS.D BORGHAIN(R- 4&5) MS.M SARMAHR-8 MR.P GOHAIN(R-4&5) MR.A K GUPTA(R-8) MR.A PHUKAN(R- 6,7&9) SC, HIGHER EDUCATION(R1-3)
3 WP(C)/1030/2018 FIXED	JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR. P D NAIR MR. P BORAH MR. P BORAH MR G ALAM MRS K M SAIKIA MRS K M SAIKIA MR. M SMITH MR. H ROHMAN S R A NASER MR. N BORPATRAGOHAIN	SC, HIGHER EDU MR. A D CHOUDHURY
WITH I.A.(Civil)/2838/2018 in WP(C)/1030/2018	THE GOVERNING BODY OF HATICHONG COLLEGE AND 2 ORS. Versus SRI JYOTI PRASAD BORA AND 4 ORS.	MR H SARMA MR A D CHOUDHURY	SC, HIGHER EDU MR H R A CHOUDHURY GA, ASSAM

TOP OF THE LIST

4	WP(C)/6933/2013 PART-HEARD, FIXED	DURGA PRASAD BORDOLOI Versus THE STATE OF ASSAM and 8 ORS	MS.N S THAKURIA MS.M DEV MR. P K ROYCHOUDHURY MR.S BANIK MR D CHAKRABORTY MR. N G KUNDU MR G DEKA MS R R MUZIB MS. P UPAMANYU MS. D R BASUMATARY MS.R CHAKRABORTTY MR. M P BORAH MS.P DEB	GA, ASSAM
5	WP(C)/2274/2015 PART-HEARD, FIXED	DR. SAILEN DUTTA DAS Versus THE ASSAM UNIVERSITY and 5 ORS,	MR.S BANIK MD.A H LASKAR	MR.B BANERJEE SC, ASSAM UNIVERSITY
6	WP(C)/3479/2013 FIXED	BIDUR ROY and 2 ORS Versus THE UNION OF INDIA and 6 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.P K SHARMA	MR.D K SAIKIA MR.B K DAS MR.B SHARMA MR.S BARUA ASSTT.S.G.I.
7	WP(C)/5833/2013 FIXED	SMTI JAYANTI KALITA Versus THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR. P GOHAIN MS. K BARUAH MS. A AHMED MS. M SARMAH MR. D BORA, AMICUS CURIAE	MRS.K BHATTACHARYYA C.G.C. MR.C K S BARUAH, C.G.C. ASSTT.S.G.I.
8	WP(C)/5896/2013 FIXED	PARESH HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY MR.D BANIA	SC, SOCIAL WELFARE SC, HEALTH
9	WP(C)/6519/2013	SURAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.K PAUL MR.D K DEY MR B P BORAH MR P J DUTTA MR R S RONGHANG MS.A SARMA	MR.I KALITA SC, PWD MR.P N G OSWAMI MS.I CHOUDHURY
	WITH			
10	WP(C)/5964/2013	MRS DEEPIKA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MRS.M BORAH MR.R GOSWAMI MR.D KONWAR	MR.P N GOSWAMI MR.I KALITA SC, PWD
11	WP(C)/6535/2013	SMTI BIJU HAZARIKA and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MS.M DEV MS.S BORA MS.P DEB MS.N DEB	MS.B BHUYAN SC, PWD
12	WP(C)/6609/2013 WP(C) 2113/2010(D/O)	VARTAK LABOUR UNION Versus THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S C KEYAL MR.N BARUA ASSTT.S.G.I.
	WITH			
13	WP(C)/5029/2014	SARAT SAIKIA and 16 ORS Versus THE UNION OF INDIA and 4 ORS	MR.A GANGULY MR.S K SINGH	ASSTT.S.G.I.
	WITH MC/2945/2014 in WP(C)/5029/2014	UNION OF INDIA and 4 ORS. Versus SARAT SAIKIA and ORS.	MR.A GANGULY MR.S K SINGH	ASSTT.S.G.I.
	WITH			
14	WP(C)/3873/2017	BORDER ROADS ORGANIZATION LABOURERS UNION Versus THE UNION OF INDIA and 9 ORS.	MS.B MAHANTA MRS B BHUYAN MR.P K SARMA MR.D DAS	GA, ASSAM C.G.C. MR. D C BORAH(R- 1-4 & 6-9) ASSTT.S.G.I.

15	WP(C)/6692/2013	PRABIN KUMAR BARUAH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS.	MR.C BARUAH MR. C BORUAH MR.D BARUAH MR. P SHARMA MR.T BARUAH	MR.P N GOSWAMI SC, APEX BANK
16	WP(C)/6731/2013	ON THE DEATH OF MD ABDUL KADER CHOWDHURY, HIS LEGAL HEIRS- MAYARUN NESSA CHOUDHURY AND 6 ORS Versus THE ASSAM GOVERNMENT CONSTRUCTION CORPORATION LIMITED and 3 ORS	DR.B AHMED MRK HUSSAIN MRK UDDIN MR.J DEKA MR.A B T HAQUE	GA, ASSAM MR.S K GOSWAMI MR.A ACHARYA SC, FINANCE
17	WP(C)/7049/2013	033420105 SHRI MANAS HALDAR Versus THE UNION OF INDIA and 5 ORS	MR.M CHANDA MR.S NATH MR.S CHOUDHURY MS.U DUTTA	MR. S C KEYAL MR.D K SAIKIA ASSTT.S.G.I.
18	WP(C)/7167/2013	F/NO.921121652 C/GD BHIM RAM B/175 BN,CRPF Versus THE UNION OF INDIA and 5 ORS	MR.M PHUKAN MR. P DUTTA MRK M SAIKIA MR.S BURAGOHAIN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
19	WP(C)/7184/2013	MRIDUL CHANDRA BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR.P D NAIR MR G ALAM MS.S GOGOI MR.H ROHMAN	GA, ASSAM MR.D P BORAH SC, PWD
20	WP(C)/7297/2013	NEERAJ BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
MOTION				
21	WP(C)/4881/2023 FIXED, WITH CAVT. 1618/2023	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
WITH				
22	WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
23	WP(C)/7243/2023 FIXED	JIAUR ALI Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
24	WP(C)/608/2024 BY SLIP	DEBARPITA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU GA, ASSAM
ADMISSION				
25	WP(C)/4307/2015 FIXED	MADAN TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS	MSB DEVI MR.G GOSWAMI	GA, ASSAM(R-3) MS. M BARMAN MR.D SARMA(R-11) MR. A GOGOI (R-9) MR. M ISLAM MR.B BARMANR-11 MR.J DAS(R-10) SC, ELEMENTARY EDUCATION(R-1,2,4 TO 9)
26	WP(C)/4621/2016 FIXED	KARUNA BHATTA Versus THE STATE OF ASSAM and 4 ORS.	MR.R C SAIKIA MS.K SAIKIA MR.D MEDHI	SC, SECONDARY EDUCATION
27	WP(C)/8314/2018 B/O, WITH WP(C)/544/2015 (D/O)	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) MR. R MAZUMDAR, SC, DIB. UNIVERSITY (R-8) SC, U G C

28	WITH WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3) SC, HIGHER EDU
29	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
30	WP(C)/6252/2019 FIXED	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, SEC. EDU.
31	WITH WP(C)/1939/2018	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. N ANSARI	GA, ASSAM MR F U BARBHUIYA MS S DAS SC, SEC. EDU.
32	WP(C)/4775/2021 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
33	WP(C)/5982/2021 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7) SC, SEC. EDU.
34	WITH WP(C)/5636/2021	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. P MAHANTA MS. P SAHARIA SC, SEC. EDU.
	WITH I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
35	WP(C)/2499/2022 FIXED, WITH WP(C)/3031/2020 (D/O)	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r-7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)
36	WP(C)/2859/2022 FIXED	CHANDANA MEDHI Versus THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA
37	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
38	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
39	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY

40	WP(C)/5620/2022 FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) SC, SSA
41	WP(C)/8348/2022 B/O, WITH WP(C)/781/2020 (D/O)	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, SEC. EDU.
42	WP(C)/2328/2023 FIXED	SAFIK UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN (r-9) MRS. S Y AHMED (r-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU.
43	WP(C)/2568/2023 FIXED	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION, ASSAM AND 3 ORS.	MR. S BANIK M. RAHMAN MR. A S TAPADER MR M AHMED	MS. B WAR (r-4) SC, SEBA
44	WP(C)/3005/2023 FIXED	BAHAR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
45	WP(C)/6615/2023 FIXED	JOYDEEP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S D PURKAYASTHA (R7) MS S.S.BORA (R7) SC, SEBA

ORDERS

46	Review.Pet./133/2022 PART-HEARD, FIXED, WITH Arb.P./2/2021 (D/O)	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR T R SEN SAMIM RAHMAN	MR H GUPTA ASSTT.S.G.I.
47	WP(C)/3880/2017 FIXED	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
48	Cont.Cas(C)/510/2020 FIXED	UTPALA BHATTACHARJEE Versus SMTI. GITIMONI PHUKAN, ACS AND ORS.	MR G J SHARMA MR S NATH	MR. A R TALUKDAR MR. K GOGOI MR. K GOGOI MR. D CHAKRABARTY (R-4) MS D.CHAKRABARTY (R-4) MR. A R TAHBILDAR
49	Cont.Cas(C)/294/2022 FIXED	ANWARUL ISLAM LASKAR Versus B B DEV CHOUDHURY, IAS AND ANR	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR D SAIKIA MR B KAUSHIK
50	Cont.Cas(C)/501/2023 B/O	MUSTAQUE AHMED Versus NARAYAN KONWAR, IAS	MR. A R BHUYAN MR N Z CHOUDHURY	
51	WP(C)/1885/2023 FIXED	SMTI CHITRALEKHA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
	WITH I.A.(Civil)/1616/2023 in WP(C)/1885/2023	KHANINDRA CHANGMAI Versus SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA

52	I.A.(Civil)/133/2024 FIXED in WP(C)/3920/2023	PROBIN NARAYAN DEB, Versus THE STATE OF ASSAM AND 4 ORS.	MS. F KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. M U MAHMUD SC, BTC
WITH				
WP(C)/3920/2023				
HEARING				
53	WP(C)/3618/2023 PART-HEARD, FIXED	YUVRAJ SIDDHARTH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. R P KAKOTI SR. ADV. (r-1 to 6) MR A B DEY (r-1 to 6) MR. S SUTRADHAR (r-1 to 6) SC, IITG
54	WP(C)/1454/2023	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 13/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
15)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
16)	MR. A DAS	12-02-2024	To	20-02-2024
17)	MR B K SINGH	12-02-2024	To	23-02-2024
18)	MS. B S GOYAL	12-02-2024	To	20-02-2024
19)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
20)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
21)	MR. M BISWAS	12-02-2024	To	13-02-2024
22)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
23)	S BORGHAIN	12-02-2024	To	13-02-2024